

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that on **Monday, 27th November 2017** :

I

The **Special Division Bench** comprising the **Hon'ble the Chief Justice and Hon'ble Shri Justice N.M. Jamdar**, will take up the matters as per board to be notified separately.

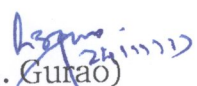
II

The **Hon'ble Kum. Justice Nutan D. Sardesai**, will be sitting singly and take up extant assignment as per the Board notified separately.

High Court, Appellate Side,
Bombay.

By order,

Date: 24th November 2017


(G.B. Gurao)
I/c. Registrar (Judl-I)